

THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II

Item 11

IA No. 1020/23
In

CP(IB) No. 131/Chd/HP/2020
(Admitted)

Under Section 9, IBC 2016
& 340 Cr.P.C 1973

In the matter of:

Arora Iron & Steel Rolling Mills Pvt Ltd

...Petitioner/Operational Creditor

Vs.

Horizon Metaltech Pvt. Ltd.

...Respondent/Corporate Debtor

As the Hon'ble Members of NCLT, Chandigarh Bench (Court No.II), are on official tour on account of *colloquium* today, the matter is adjourned to 06.12.2023.

Sd/-

Court Officer

November 02, 2023
Priyanka